

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 3958/2015

SARASWATI DEBI & ORS.

Petitioner(s)

VERSUS

NIZAMUDDIN AND ANR.

Respondent(s)

Date : 10-08-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rauf Rahim, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1 has been served, but none has entered appearance.

Learned counsel has not filed the affidavit of dasti service in respect of respondent No. 2. Affidavit of dasti service be filed within two weeks' time.

List again on 8th of September, 2017.

RAJESH KUMAR GOEL
Registrar